

The basic unit for programme planning will be a watershed. Programme elements in different sectors will be linked with each other and will be designed on the basis of the resource endowment of the area. The financing is by both State and central Government, on 50:50 basis.

The main thrust of effort will be in the direction of restoration of a proper ecological balance in these areas. Some of the important elements which may constitute the strategy for such ecologically integrated development are:—

- (i) Development and management of irrigation resources;
- (ii) Soil and moisture conservation and afforestation;
- (iii) Re-structuring of cropping pattern and pasture development;
- (iv) Changes in agronomic practices;
- (v) Livestock development;
- (vi) Development of small/marginal farmers and agricultural labourers.

(b) List of D.P.A.P. areas is given in the Statement-I laid on the Table of the House, [Placed in Library. See No. LT-10820/76].

(c) Physical and financial achievements of the programme during 1974-75 and 1975-76 (Physical upto December, 1975 and Financial upto February, 1976) based on the latest progress reports received from State Governments are listed in statements 'II' and 'III' laid on the Table of the House [Placed in Library. See No. LT-10820/76].

#### **Linking of Housing Loans with Family Planning Schemes**

3677. SHRIMATI PARVATHI KRISHNAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the scheme of housing loans is linked with family planning scheme as appeared in press; and

(b) if so, Government's reaction thereon?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): (a) and (b). There is no proposal for linking housing loans to family planning programme. Some of the State Governments have, however, adopted some measures by way of incentives/disincentives to promote the family planning programme.

#### **Loans for Construction of Houses to Industrial Workers**

3678. SHRI S. M. BANERJEE: Will the Minister of WORKS AND HOUSING be pleased to state how much money Government have given as loans for constructing houses to industrial workers, Bank employees, Central Government employees and plantation workers in 1973-74, 1974-75 and 1975-76?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): Central Government do not give loan directly to industrial workers, bank employees and plantation workers. Houses for industrial workers and plantation workers can, however, be built under the (i) Integrated Subsidised Housing Scheme for Industrial Workers and Economically Weaker Sections of Community; and (ii) Subsidised Housing Scheme for Plantation Workers, respectively. Both these schemes are being implemented by the State Governments. The former scheme is in the State Sector and it is for the State Governments to allocate funds out of their Annual Plan Outlays for the implementation of this Scheme according to the requirements and priorities determined by them. The Subsidised Housing Scheme for Plantation Workers is in the Central Sector and

the following funds were released to the concerned State Governments during the last three years for the implementation of this Scheme —

1973-74	Rs. 50.30 lakhs
1974-75	Rs. 80.00 lakhs
1975-76	Rs. 80.00 lakhs

The bank employees like other eligible persons can avail themselves of loan assistance for construction of houses under the Low Income Group and the Middle Income Group Housing Schemes. These schemes are also implemented by the State Governments who are themselves competent to allocate funds for the implementation of these schemes according to their requirements and priorities.

Central Government employees are, however, given loan assistance for construction of houses directly by the Central Government. During the last 3 years, the following amounts were given to them as loans for the purpose —

1973-74	Rs. 1044.00 lakhs
1974-75	Rs. 829.98 lakhs
1975-76	Rs. 1971.37 lakhs

#### Indian Social Work Cadre

367. SHRI VASANT SATHE Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state

(a) whether a suggestion has been made by the Vice-Chancellor of Madras University for establishment of an Indian Social Work Cadre;

(b) if so, contents thereof; and

(c) reaction of Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) and (b). The Vice-

Chancellor of Madras University spoke of the need for the establishment of an Indian Social Work Cadre at the Union and State levels, while delivering the inaugural address at a seminar on Social Work Education and Development of Weaker Sections held at Madras in December 1974 when he was the Director, Madras Institute of Development studies, Madras

(c) There is no such proposal under the consideration of Government

#### Expenditure on Enquiry Committee on Bharat Sewak Samaj

3680 SHRI VASANT SATHE Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state-

(a) expenditure incurred on the Enquiry Committee on working of Bharat Sewak Samaj upto date; and

(b) progress made in regard to follow up action?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN) (a) A sum of Rs. 10,44,511/- was spent upto 31st March, 1975.

(b) Printed copies of the Report, after being laid on the Table of the House alongwith allocation of paragraph and guidelines, were sent to the Central Ministries and State Governments for furnishing comments on the portions with which they were concerned. All efforts are being made to get the required information expedited from them. However, a Memorandum of Action taken on the report is being prepared for laying on the Table of the House at an early date on the basis of available material.

#### House Building advance to Employees of Autonomous Bodies

3681. SHRI S. M. BANERJEE: Will the Minister of WORKS AND HOUSING be pleased to state: